

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--3184- JK (LD) of 2024

DATED:- 13 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 13- 03 - 2024

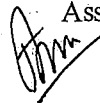
No:-LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Reyaz Ali Bhat
13.03.24

Annexure to the Government Order No.3184 -JK(LD) of 2024 dated 13.03.2024

S.No	Case No.	Case Title	OIC
1.	WP(C) No. 2924/2023	Ghulam Rasool Bhat and Ors Vs UT of J&K and Ors.	Sandeep Singh Bali, Collector, Land Acquisition (PWD), Srinagar.
2.	WP(c) No.3161/2023	Inhabitants of Village Gasoo Batpora Vs UT of J&K and Ors.	Zubair Ahmed, Tehsildar North
3.	OWP No. 10/2013	Harkewal Singh and Ors Vs State of J&K and Ors.	Zubair Ahmed, Tehsildar North
4.	WP(C) No. 3409/2023	Naseer Ahmad Khan and Ors Vs UT of J&K and Ors.	Sajad Rasool Shah Tehsildar South.
5.	WP(C) No. 3349/2023	Mohammad Asadullah Kand Vs UT of J&K and Ors	Gulzar Ahmad Bhat, Collector, LCMA.
6.	WP(C) No. 3312/2023	Hanifa Wani and Ors Vs UT of J&K and Ors	Rayees Ahmed Dar, Tehsildar Central Shalteng.
7.	WP(C) No. 3413/2023	Mukhtar Ahmad Shah Vs UT of J&K and Ors.	Nasir Mehmood, Assistant Commissioner Nazool.
8.	WP(C) No. 3395/2023	Ali Mohammad Mir Vs UT of J&K and Ors	Umar Gulzar, Tehsildar Panthachowk.
9.	CCP(S) No. 515/2023, WP(C) No. 3379/2019	Ashok Koul Vs Mohammad Aijaz	Aijaz Ahmad Shah, Assistant Commissioner Revenue, Srinagar.
10.	WP(C) No. 67/2024	Vikram Sethi and Ors Vs UT of J&K and Ors	Sajad Rasool Shah, Tehsildar South.
11.	WP(C) No. 86/2024	Jan Mohammad Dar and Ors Vs UT of J&K and Ors	Tariq Ahmad Shah, Accounts Officer with the Deputy Commissioner, Srinagar
12.	WP(C) No. 29/2024	Tariq Ahmad Bhat Vs JKPC and Ors	Zubair Ahmed, Tehsildar North
13.	CCP(S) No. 550/2023, WP(C) No. 2829/2022	Mst. Hajra and Ors Vs Sajad Naqvi and Anr	Aijaz Ahmad Shah, Assistant Commissioner Revenue, Srinagar.
14.	CCP(S) No. 82/2023,	Raj Karni Koul Vs Shri	Sajad Rasool Shah,

Nazir

	WP(C) No. 506/2020	Ajay Kumar Goyal and Ors	Tehsildar South.
15.	CPOWP No 592/2017, OWP No. 817/2017	Saleema Bano V/s Baseer Ahmad Khan	Rayees Ahmed Dar, Tehsildar Shalteng
16.	OWP No 263/2018,	Abdul Hadi Nadaf vs state	Rayees Ahmed Dar, Tehsildar Shalteng
17.	OWP No. 60/2018 MP No. 01/2018	Dilshada Ara and others vs state	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar.
18.	CCP(S) No.223/2022 in OWP No.781/2022	Syed Suhail Bazaz and others Vs UT of J&K.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar.
19.	WP(C) No 1696/2019	Abdul Mateen Gupkari Vs State of J&K and others	Rayees Ahmed Dar, Tehsildar Shalteng
20.	WP (C) No.1644/2019	M/S Meditech life systems Mohammad Raja Rauf S/o Mohammad Abdullah Gaza R/o Neelam chowk near SFC Srinagar.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar.
21.	WP © No 07/2021.	Tariq Ahmad Malik & Others V/S UT of J&K & others.	Rayees Ahmed Dar, Tehsildar Shalteng
22.	CCP(D) No.46/2023,	Ghulam Nabi Dar & Ors Vs UT of J&K & Ors.	Syed Shahid Hussain Shirazi, Tehsildar Khanyar
23.	WP(C) No.611/2021	Abdul Rashid Bhat V/S Custodian General & others	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
24.	LPA No.238/2022	M/S Hotel Reganta Central Point Raj Bagh V/S UT of J&K & others.	Tariq Ahmad Shah, Accounts Officer with Deputy Commissioner, Srinagar.
25.	CCP(s) No.278/2023	Mst.Mehbooba Akhtar and others Residents of	Aijaz Ahmad Shah, Assistant



		Lasjan Srinagar V/S UT of J&K & others.	Commissioner, Revenue Srinagar.
26.	LPA No.253/2023	UT of J&K & Ors Vs Hotel Sideeq Palace	Tariq Ahmad Shah, Accounts Officer with Deputy Commissioner, Srinagar.
27.	WP (C) No.291 of 2022	Manzoor Ahmad Aram S/o Abdul Ahad ram R/o Iqra Colony Batmaloo Srinagar V/s UT of J&K & others.	Nasir Mehmood, Assistant Commissioner, Nazool, Srinagar
28.	WP (C) No.532/2022, CM No.1330/2022	Amina Bano & Ors Vs UT of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar.
29.	WP © No: 854/2022	Naseema Bano & others V/S UT of J&K & others.	Zubair Ahmed, Tehsildar North
30.	OWP No.1676/2013	Mst.Fatima and another V/S State of J&K & Ors.	Zubair Ahmed, Tehsildar North
31.	WP © No.1267/2022	Abdul Rehman Chopan and others V/S Union of India and others.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
32.	CM(M) No.269/2023	UT of J&K & Ors Vs Syed Ishfaq Qadri	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
33.	WP © No.1288/2020	Imam-i-Hussain Hospital Vs UT of J&K and Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar.
34.	WP © No.1673/2022, IA (CMP No.4089/2022	Hotel Green Park Rajbagh Srinagar and another V/S UT of J&K & others	Tariq Ahmad Shah, Accounts Officer with Deputy Commissioner, Srinagar.
35.	OWP No: 198/2016	Mohammad Iqbal Beigh	Dr. Khalid Hussain

Signature

		Vs State and others.	Malik, Addl. Deputy Commissionner, Srinagar
36.	OWP No. 1881/2018	Dr. Nahida Parveen Vs UT of J&K & Ors	Zubair Ahmed, Tehsildar North
37.	OWP No. 548/2012	Abdul Ahad Mir and ors Vs State of J&K	Syed Shahid Hussain Shirazi, Tehsildar Khanyar
38.	RP 69/2022	Radhika khosla W/o Jatinder R/o shergari mohalla old secretariat A/P Migrant, New Delhi Vs UT of J&K & Ors	Dr. Khalid Hussain Malik, Addl. Deputy Commissionner, Srinagar
39.	OWP NO.202/2010	Ghulam Mohammad Rather Vs State of J&K & Ors.	Kifayat Ali, Tehsildar Chanpora
40.	WP(C) No. 2287/2022	Hajra & ors Vs UT of J&K & ors.	Aijaz Ahmad Shah, Assistant Commissionner, Revenue Srinagar.
41.	WP(C) No. 3084/2022	Shareefa Akhter Vs Ut of J&K & ors	Dr. Khalid Hussain Malik, Addl. Deputy Commissionner, Srinagar
42.	WP(C) No. 2708/2022	Sajjad Hussain Qanungo VS UT of J&K & Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissionner, Srinagar
43.	WP(C) No.93/2023,	Ghulam Nabi Magrey & CO Vs UT Of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissionner, Revenue Srinagar.
44.	WP(C) No.71/2023,	M/S Abdul Ahad Beigh & Ors VS UT of J&K & Ors.	Umar Gulzar, Tehsildar Pantha Chowk
45.	OWP No.1294/2017 CCP(D) No. 23/2022	Mohammad Ramzan Bhat V/s State of J&K and Ors,	Sajad Rasool Shah, Tehsildar South
46.	WP(C) No.295/2023,	Gulshan Ara Vs UT of J&K & ors.	M. Iqbal Zargar, Tehsildar Eidgah

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47.	WP(C) No.331/2023,	Mushtaq Ahmad Dar Vs UT of J&K & ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
48.	WP(C) No.382/2023	Dr. Sameer Hassan Naqash & ors Vs UT of J&K & ors.	Zubair Ahmed, Tehsildar North
49.	LPA No.157/2023	UT of J&K & Ors Vs Ali Mohammad Ganie	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar.
50.	WP(C) No.663/2023	Bashir Ahmad Ganie Vs UT of J&K & Ors.	Sandeep Singh Bali, Collector, Land Acquisition, PWD
51.	WP(C) No.649/2023,	Altaf Hussain Dar & Ors Vs UT of J&K & Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
52.	WP(C) No.690/2023,	Ghulam Jeelani Ganie VS UT of J&K & Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
53.	WP(C) No.681/2023	M/S Kashmir Hindu Hotel & Ors Vs UT of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
54.	WP(C) No.816/2023	Inhabitants of Village Takenwari Through Haji Ali Mohamad Wani & Ors Vs UT of J&K & Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
55.	LPA No.193/2023	UT of J&K & Ors Vs Jawahar Lal Wali & Anr	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
56.	LPA No.72/2023	Farooq Ahmad Sheikh & Anr Vs Tariq Ahmad Malik & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar

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57.	WP(C) No.1016/2023	Green Valley Sumo Taxi Stand Union Srinagar Vs UT of J&K & Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
58.	OWP No.293/2010	Ms Shahida Khanum W/o Bashir Ahmad Janwari Vs State of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
59.	OWP No.916/2009	Ms. Shafaqat Maqbool R/o Peerbagh through showkat Hussain Koul & Ors Vs State of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
60.	LPA No.92/2023	Iqbal Mubarik Khanyari Vs Shazada Hussain & Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
61.	CPOWP No.767/2013 in OWP No.895/2012	Akhtar-UL-Nisa VS Farooq Ahmad Shah & Anr.	Sajad Rasool Shah, Tehsildar South
62.	OWP No.1856/2017	Ghulam Mohammad Dar & Ors Vs State of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
63.	CCP(S) No.548/2023	Uzair Mohammad Bhat & Anr Vs UT of J&K & Ors.	Sajad Rasool Shah, Tehsildar South
64.	WP(C) No.2022/2023	Abdul Rashid Kumar Vs UT of J&K & Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
65.	LPA No.240/2023	Mohammad Amin Kawa Vs UT of J&K & Ors.	Sajad Rasool Shah, Tehsildar South
66.	WP(C) No.2000/2023	Bashir Ahmad & Anr Vs UT of J&k & Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
67.	WP(C) No.5/2021	Mohammad Ashraf Parray Vs UT of J&K & Ors.	Dr. Khalid Hussain Malik, Addl.

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			Deputy Commissioner, Srinagar
68.	C.M.856/2023 in SWP No.318/2013	Mudasir Ahmad Chádroo & Ors Vs Principal Secretary & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
69.	OWP No.451/2007	Shashi Mangal Durrani Vs State of J&K & Ors.	Sajad Rasool Shah, Tehsildar South
70.	WP(C) No.2053/2023	Adil Rashid Bhat Vs Commissioner, SMC & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Revenue Srinagar
71.	WP(C) No.2584/2023	Shakeel Ahmad Malik Vs UT of J&K & Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
72.	WP(C) No.2714/2023	Salfia Muslim Educational & Research Trust Vs UT of J&K & Ors.	Kifayat Ali, Tehsildar Chanapora.
73.	WP(C) No.1881/2022	Abdul Qayoom Khan Vs UT of J&K & Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
74.	OWP No.402/2010	Abdul Rashid Wagay Vs State of J&K & Ors.	Dr. Khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
75.	WP(C) No.2484/2023	Ghulam Mohammad Bhat & Ors Vs UT of J&K & Ors.	Sajad Rasool Shah, Tehsildar South
76.	WP(C) No.3043/2023	Saint Solomon High School Vs UT of J&K & Ors.	Syed Ahmad Kataria, Addl. Deputy Commissioner, Srinagar
77.	Civil Revision No.37/2023	Gulzar Ahmad Hagroo & another Vs Abdul Rashid Bawan & Ors.	Kifayat Ali, Tehsildar Chanapora

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78.	WP(C) No.786 of 2022	Waheed Ahmad Lone and Ors V/S UT of J&K & Ors.	Rayees Ahmed Dar, Tehsildar Shalteng
79.	WP(C) No. 2485/2021	Gargi Kavan and Anr Vs UT of J&K and Ors.	Sajad Rasool Shah, Tehsildar South

Rayees Ahmed